

**HIGH COURT OF JAMMU & KASHMIR**  
**(Office of the Registrar General camp Srinagar)**

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**Order**

**No:13/GS**

**Dated:03.04.2018**

All the Judicial Officers posted in the Districts of Srinagar, Anantnag, Baramulla, Budgam, Pulwama, Kulgam, Shopian, Bandipora, Ganderbal and Kupwara of Kashmir Province are hereby nominated to attend the one day Special Training Programme on the topic **"i) Sentencing and Victims Compensation Scheme ii) Rights of Victim and Accused relating to Sentencing iii) Choosing Appropriate Sentence"** on 8th of April, 2018 at J&K State Judicial Academy Moominabad, Srinagar with the direction to the officers so nominated to report in the J&K State Judicial Academy, Moominabad at 9:30 A.M sharp on the scheduled date.

**By order**

  
**(Sanjay Dhar)**  
**Registrar General**

No:493-99/GS

Dated: 03-04-2018

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice M.K. Hanjura (Member of the Hon'ble Committee constituted for the J&K State Judicial Academy).

.....for kind information of Lordship.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.

6. Principal District and Sessions Judges of Srinagar/Anantnag/ Baramulla/ Budgam/ Pulwama/ Kulgam/ Shopian/ Bandipora/ Ganderbal and Kupwara.
7. CPC e-Courts, High Court of J&K with the request to get the same uploaded on the official website of J&K High Court for information of all concerned.

  
**Registrar General**